

Court Room No. 21 is vacant
Charge kept with Court Room No.25
Weekly Board of C.R.No.21
Dated 05.10.2020 to 09.10.2020

Daily Board 05.10.2020

Sr.No.	Case No.	Party Name	Stage
1	ABA 1883/2019	Sapna Vikram Singh And 4 Others Vs State - Sewree Police Station	Hearing
2	ABA 2244/2019	Vikram Ramsingh Singh And Anr. Vs State - Sewree Police Station	Hearing
3	ABA 2254/2019	Sumeet Ramgopal Singh Vs State - Sewree Police Station	Hearing
4	ABA 2255/2019	Santosh Bashir Singh Vs State - Sewree Police Station	Hearing
5	BA 1523/2020	Mr. Pragnesh Jayantibhai Dawda Vs State - DCB CID Unit XI	Hearing
6	MA in MCOC 666/2020 in Spl.Case 557/2020	State - Kherwadi Police Station Vs Tahir Hussain Kazim Hussain Rizvi @ Mann @ Raju @ Mannu Batla and Anr	Hearing
7	ABA 971/2020	Jazil Nawarange Vs State - L.T. Marg Police Station	Hearing
8	BA 1911/2020	Pravin G. Gami and Anr. Vs State - DCB CID Unit - X	Hearing
9	Exh.139 in MCOC Spl. 17/16 @ 26/16	State - L. T. Marg Police Station Vs Haidarali Gafur Shaikh & Others	Say & Hearing
10	MA 1183/2020	Cong Ling Vs The OI Customs AIU Mumbai	Reply
11	Exh.2 in MCOC Spl. 576/2020	STATE - KURAR POLICE STATION Vs NIKHIL CHANDRAKANT ROKADE AND ORS.09	Hearing

Court Room No.21

Weekly Board from 05/10/2020 to 09/10/2020

12	Exh.133 & Exh.140 in MCOC Spl. 6/15	State - Shivaji Nagar P. Stn. Vs Krushna @ Gotya Bajrang Chikne and 3 ors.	Hearing
13	ABA 1875/2019	Harish Manoharlal Bhatia Vs State - Wadala Police Station	Order
14	ABA 1909/2019	Jugalkishor Madanlal Bhatia Vs State - Wadala Police Station	Order
15	ABA 552/2020	Allwyn Placidus Mascarenhas Vs State - L T Marg Police Station	Order
16	ABA 752/2020	Dr. Gerald Mascarenhas Vs State - L. T. Marg Police Station	Order

Court Room No. 21 is vacant
Charge kept with Court Room No.25
Weekly Board of C.R.No.21
Dated 05.10.2020 to 09.10.2020

Daily Board 06.10.2020

Sr.No.	Case No.	Party Name	Stage
1	ABA 921/2020	Praveen Bhavarlal Gandhi Vs State - L.T. Marg Police Station	Hearing
2	ABA 964/2020	Nasim Peshkar Khan Vs State - DCB CID Unit IX	Hearing
3	ABA 985/2020	Peshkar Khalil Khan Vs State - DCB CID	Hearing
4	BA 1898/2020	Samirali Ibrahim Sayed - Vs State - Pydhonie Police Station	Hearing
5	ABA 1103/2020	Ashok Ghanshyamdas Rajani Vs Directorate General of GST Intelligence	Hearing
6	ABA 1104/2020	Amrit S/o Ashok Rajani Vs Directorate General of GST Intelligence	Hearing
7	BA 1964/2020	Ramanand @ Anand Ramchandra Yadav Vs State - L.T. marg Police Station	Appearance
8	Exh. ___ in MCOG Spl. 22/2019	DCB,CID Vs AHMEDRAJA AFROZ VADHARIYA AND ORS.02	Hearing on Exh.
9	ABA 1123/2020	Adnan Sufiyan Khan Vs State – DCB CID Unit VI	Reply / Hearing
10	ABA 1130/2020	Anjum A.R. Merchant Vs State – L. T. Marg Police Station	Reply / Hearing
11	ABA 826/2020	Arjun Kumar Khesaram Vs State - L T Marg Police Station	Order

Court Room No.21

Weekly Board from 05/10/2020 to 09/10/2020

Court Room No. 21 is vacant
Charge kept with Court Room No.25
Weekly Board of C.R.No.21
Dated 05.10.2020 to 09.10.2020

Daily Board 07.10.2020

Sr.No.	Case No.	Party Name	Stage
1	ABA 536/2020	Rushabh Pradeep Shroff Vs State - Gaondevi Police Station	Hearing
2	BA 1829/2020	Ramzan Yasin Shaikh and Anr. Vs State – DCB CBID Unit - VIII	Hearing
3	Exh. ___ in MCOG Spl. 11/2018	ATS, KALACHOWKY, Mumbai. Vs KRUSHNA LINGAYYA GHOSHAKA @ AJAY DASRI AND ORS.07	Hearing on Exh.
4	BA 1848/2020	Pawan Jivan Gaikwad Vs State – V. P. Road Police Station	Reply / Hearing
5	ABA 1045/2020	Kishin Doulatram Sadarangani Vs State – Malbar Hill Police Station	Order

Court Room No.21

Weekly Board from 05/10/2020 to 09/10/2020

Court Room No. 21 is vacant
Charge kept with Court Room No.25
Weekly Board of C.R.No.21
Dated 05.10.2020 to 09.10.2020

Daily Board 08.10.2020

Sr.No.	Case No.	Party Name	Stage
1	BA 1952/2020	Milind Madhusudan Dande Vs State – L. T. Marg Police Station	
2	BA 1789/2020	Vinod Bajliya Sathiya Vs State – V. P. Road Police Station	

Court Room No.21

Weekly Board from 05/10/2020 to 09/10/2020

Court Room No. 21 is vacant
Charge kept with Court Room No.25
Weekly Board of C.R.No.21
Dated 05.10.2020 to 09.10.2020

Daily Board 09.10.2020

Sr.No.	Case No.	Party Name	Stage
1	BA 1959/2020	Dinesh Chandulal Dhanthani & Anr. Vs State – Sewree Poilce Station	